

Central Administrative Tribunal
Principal Bench: New Delhi

OA No. 964/2000

New Delhi this the 5th day of January, 2001

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Hon'ble Mr. V.K. Majotra, Member (A)
Hon'ble Mr. Shanker Raju, Member (J)

MES No. 309549, T.S. Jaggi,
Superintendent B/R-I,
O/O Garrison Engineer, Airforce,
Ambala & 76 Ors. (as per Memo of Parties).

-Applicants

(None Present)

Versus

1. Union of India through the
Secretary to Govt. of India,
Ministry of Defence,
New Delhi.
2. Engineer-in-Chief
Kashmir House,
Army Headquarters,
DHQ Post Office, New Delhi-110011

-Respondents

(By Advocate: Shri A.K. Bhardwaj and
Mrs. Meera Chhibber)

ORDER (Oral)

Mr. V.K. Majotra, Member (A)

None appears for the applicants. The OA is
dismissed in default and for non-prosecution.

S. Raju
(Shanker Raju)
Member (J)

V.K. Majotra
(V.K. Majotra)
Member (A)

cc.